aided minority school constituted under section 21 of the RTE Act shall function in an advisory capacity and further that the SMC of an aided minority school constituted under Section 21 will not be required to prepare the School Development Plan under Section 22.

## Inclusion of Mid-Day-Meal scheme under National Food Security Bill

1408. SHRIMATI MOHSINA KIDWAI:

SHRI MAHENDRA MOHAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has recommended for the Mid-Day-Meal scheme to become part of the proposed National Food Security Bill;
  - (b) if so, whether any response has been received from the Ministry of Food in this regard;
  - (c) if so, the details thereof;
  - (d) whether the scope of the Mid-Day-Meal scheme would be extended; and
  - (e) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) Department of Food & Public Distribution had invited the views of the Department of School Education & Literacy for including the Mid Day Meal Scheme in the proposed National Food Security Law. This Department replied in the affirmative as it would ensure better commitment from all participants in implementation of the Scheme.

- (b) No, Sir.
- (c) Question does not arise.
- (d) and (e) No such proposal is pending in the Ministry.

## Central grants for SSA

1409. SHRI KANJIBHAI PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to answer to Unstarred Question 2554 given in the Rajya Sabha on 11th December, 2009 and state:

- (a) the amount spent by Government towards grants to States under sharing pattern for Sarva Shiksha Abhiyan (SSA) during Eleventh Five Year Plan, Year-wise; and
  - (b) what is the ratio of above to GDP in terms of percentage?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Total year-wise Central grants released to States/Union Territories for implementation of Sarva Shiksha Abhiyan (SSA) programme during XIth Plan and their percentage in relation to Gross Domestic Product (GDP) at factor cost at current prices are:

Year	Central releases	GDP	%age value between
	(in lakh)	(in lakh)	Central releases & GDP
2007-08	1142626.87	454098700	0.2516
2008-09	1260481.82	522865000@	0.2411
2009-10	1278107.89	579126800*	0.2207
	85		

@quick estimates \*advance estimates

Source: National Account Statistics, 2010

## Setting up of NCHER

- 1410. SHRI ISHWAR SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the impediments being faced by Government over setting up of a National Commission for Higher Education and Research (NCHER);
- (b) whether Ministry of Health and Family Welfare and Bar Council of India have expressed reservations over setting up of such a Commission; and
  - (c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) to (c) The Government has constituted a Task Force to aid and assist the Government in drafting a Higher Education and Research Bill. The Task Force is in the process of giving final shape to the Bill after taking into consideration the views of all concerned, including statutory bodies such as the Bar